

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4450/9/HDB/2017
NAME OF THE COMPANY	Spads Textiles Limited
NAME OF THE PETITIONER(S)	VST Weaves India Pvt Ltd
NAME OF THE RESPONDENT(S)	Spads Textiles Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for A.K. Mylsamy for petitioner	Advocate	Vbraguel@gmail.com 9849120947	al

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. V.B. Raju on behalf of A.K. Mylsamy & Associates, learned counsel for the petitioner. The Registry has raised objections and learned counsel for the petitioner is directed to comply with the objections before the next date of hearing.

Post the case on 07.12.2017.

  
**Member (Judicial)**